

## COURT-II

### **IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)**

**Appeal No. 256 of 2014 & IA No. 422 of 2014**

**Appeal No. 22 of 2015 & IA No. 20 of 2015**

**Appeal No. 8 of 2015 & IA No. 10 of 2015**

**Appeal No. 9 of 2015 & IA No. 11 of 2015**

**Appeal No. 15 of 2015 & IA No. 17 of 2015**

**Appeal No. 256 of 2014 & IA No. 422 of 2014**

**Dated: 19<sup>th</sup> January, 2017**

#### **In the matter of:**

**M/s. Patikari Power Pvt. Ltd. ... Appellant(s)**  
**Vs.**  
**Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Appeal No. 22 of 2015 & IA No. 20 of 2015**

#### **In the matter of:**

**M/s. Dharamshala Hydro Power Pvt. Ltd. ... Appellant(s)**  
**Vs.**  
**Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Appeal No. 8 of 2015 & IA No. 10 of 2015**

#### **In the matter of:**

**M/s. Ascent Hydro Power Pvt. Ltd. ... Appellant(s)**  
**Vs.**  
**Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Appeal No. 9 of 2015 & IA No. 11 of 2015**

**In the matter of:**

**M/s. Ginni Global Pvt. Ltd. ... Appellant(s)**  
**Vs.**  
**Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Appeal No. 15 of 2015 & IA No. 17 of 2015**

**In the matter of:**

**M/s. Harison Hydel Construction Co. Pvt. Ltd. ... Appellant(s)**  
**Vs.**  
**Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **22<sup>nd</sup> February, 2017.**

For Court Master

*suman*